

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

Item No. 258  
(IB)-1238(ND)2019  
IA/4605/2020

**IN THE MATTER OF:**

M/s. Arcee Trading Corporation	...	Applicant/Petitioner
Versus		
M/s. Dev Landcon Pvt. Ltd.	...	Respondent

**Under Section: 9 of IBC Code, 2016**

**Order delivered on 26.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv. Sabhay Choudhary for the Corporate Debtor, Mr. Sanjeev Panda Advocate for partner of Operational Creditor

**ORDER**

**Renotify this case on 26.03.2021.**



**T.S. Singh**  
**(Court Officer)**